

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Cr1) No(s).4447/2011

STATE OF A.P. AND ORS.

Petitioner(s)

VERSUS

R.RANGANATHAN  
(With appln(s) for stay and office report)

Respondent(s)

Date: 29/08/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Nirada Das, Adv.  
Ms. C.K. Sucharita,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the petitioners is present.

As per office report, service against the respondent  
is complete but no one has entered appearance on his behalf.

List the matter before the Hon'ble Court, as per  
rules.

(H.B. PRABHAKARA SASTRY)  
REGISTRAR

rd